

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/3432/2026 BLAPL/1188/2026	ANJANA NAIK VS STATE OF ODISHA	MAHES DAS VS	DHARAKOT PS /232 /2025 A.D.J.,ASKA(Ganjam) ST/0000507/2025
2	D-BLAPL/3455/2026 BLAPL/1189/2026	TOFAN BASTIA @ SUVENDU BASTIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PARADEEP MODEL /8 /2026 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000042/2026
3	D-BLAPL/3457/2026 BLAPL/1190/2026	HEMANTA BISWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /287 /2025 A.D.J.,ODAGAON(Nayagarh ) ST/0000069/2025
4	D-BLAPL/2831/2026 BLAPL/1191/2026	JILU SWAIN @ JILU @ SANU SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /326 /2025 A.D.J.,ASKA(Ganjam) ST/0000524/2025
5	D-BLAPL/3110/2026 BLAPL/1192/2026	MITHUN DAS VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	REMUNA /201 /2025 SPECIAL JUDGE (POCSO), BALASORE(El) Spl/0000355/2025
6	D-BLAPL/2240/2026 BLAPL/1193/2026	SHANKARLAL SUNA VS STATE OF ODISHA(VIG.)	SRITAM KUMAR NAYAK VS	BHEDEN /279 /2025 J.M.F.C, BHEDEN(Bargarh ) CT/0000277/2025
7	D-BLAPL/3044/2026 BLAPL/1194/2026	NARENDRA SAHOO@SAHU VS STATE OF ODISHA	PRABIR KUMAR RAY VS	MANGALPUR /18 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000007/2025
8	D-BLAPL/3438/2026 BLAPL/1195/2026	HEMANTA NAIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /29 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000122/2026
9	D-BLAPL/2589/2026 BLAPL/1196/2026	RABINDRA MOHARANA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	NISCHINTAKOILI /2 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000004/2026
10	D-BLAPL/3422/2026 BLAPL/1197/2026	ABHIJIT PAL @ MANTU VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /320 /2021 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000264/2025
11	D-BLAPL/3464/2026 BLAPL/1198/2026	KAMALAKANTA RANA @ KAMALA VS STATE OF ODISHA	UMAKANTA BARIK VS	SORO /901 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001740/2025

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12	D-BLAPL/3428/2026 BLAPL/1199/2026	SK. ALIMUDDIN @ GURO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHARMASALA /731 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0002398/2025
13	D-BLAPL/3473/2026 BLAPL/1200/2026	PRITIRAJ DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000002/2026
14	D-BLAPL/3429/2026 BLAPL/1201/2026	BASANTA KUMAR MALLIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	NIKIRAI /422 /2025 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0000600/2025
15	D-BLAPL/3538/2026 BLAPL/1202/2026	RAHUL @ HIRA BARIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	JENAPUR /260 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0001492/2025
16	D-BLAPL/1387/2026 BLAPL/1203/2026	SURAJ @ SAROJ NAIK VS STATE OF ODISHA	BABITA DAS VS	BANARAPAL /487 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL GR/0000985/2025
17	D-BLAPL/1425/2026 BLAPL/1204/2026	BISWAJIT SAMAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CUTTACK SADAR /555 /2020 1ST A.D.J., CUTTACK(Cuttack) ST/0000158/2022
18	D-BLAPL/3558/2026 BLAPL/1205/2026	BADAL @ PRATAP PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	FATEGARH /363 /2025 J.M.F.C.,BHAPUR(Nayagarh ) GR/0000347/2025
19	D-BLAPL/3288/2026 BLAPL/1206/2026	RENUKA MALLICK VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000032/2025
20	D-BLAPL/3289/2026 BLAPL/1207/2026	GITANJALI SAHU VS STATE OF ODISHA	AKSHYA KUMAR SAHOO VS	ANGUL TOWN /691 /2025 A.D.J.,ANGUL(Anugul ) CT/0000543/2025
21	D-BLAPL/3490/2026 BLAPL/1208/2026	SK. AFTAB VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	DHANUPALI /208 /2024 A.D.J.,SAMBALPUR(Sambalpur) ST/0000361/2024
22	D-BLAPL/2677/2026 BLAPL/1209/2026	KISHWAR BEHERA @ KISHORE BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /8 /2026 J.M.F.C.,KHANDAPARA(Nayagarh ) GR/0000008/2026
23	D-BLAPL/3504/2026	SK. AHIM	SK. ZAFARULLA	BHADRAK TOWN /1 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/1210/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BHADRAK(Bhadrak ) GR/000001/2026
24	D-BLAPL/3509/2026 BLAPL/1211/2026	SAFIUL HUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	BARBIL /39 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000118/2025
25	D-BLAPL/3513/2026 BLAPL/1212/2026	NABINA DAS @ BUDHIA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /162 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak ) GR/0001327/2025
26	D-BLAPL/3495/2026 BLAPL/1213/2026	ADITYA NARAYAN SAHOO VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	DARGHA BAZAR /295 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000013/2026
27	D-BLAPL/3559/2026 BLAPL/1214/2026	BHUDEV DALAI @ BHUDEV DALEI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000002/2026
28	D-BLAPL/2754/2026 BLAPL/1215/2026	BRUNDABAN MAHANAND VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	LATHOR /171 /2024 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/0000027/2024
29	D-BLAPL/3162/2026 BLAPL/1216/2026	SUKANTA KUMAR MOHARANA @ SUKANTA KU. MOHARANA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHUNTUNI /269 /2025 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000005/2025
30	D-BLAPL/3268/2026 BLAPL/1217/2026	SUDHAKAR NAIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	PARJANG /515 /2025 J.M.F.C.,PARJANG(Dhenkanal) GR/0000638/2025
31	D-BLAPL/3575/2026 BLAPL/1218/2026	AKASH KUMAR DAS @ LIPU VS STATE OF ODISHA	SABYASACHI MISHRA VS	BHADRAK RURAL /839 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0003105/2025
32	D-BLAPL/3506/2026 BLAPL/1219/2026	SUSHANTA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	ANGUL TOWN /97 /2025 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) Spl/0000003/2025
33	D-BLAPL/3525/2026 BLAPL/1220/2026	BAPI @ CHITTARANJAN BISWAL VS STATE OF ODISHA	NIBEDITA MOHANTY VS	KHURDA SADAR /385 /2025 S.D.J.M.,KHURDA(Khordha ) GR/0001200/2025
34	D-BLAPL/3534/2026 BLAPL/1221/2026	VIJAY SURENDRA @ SURENDRAUM PANDYA VS	SUDHANSU PRASAD MAHAPATRA VS	SINGHADWAR PS /192 /2025 AD-HOC A.D.J.,(FTSC),PURI(Puri)

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35	D-BLAPL/3545/2026 BLAPL/1222/2026	STATE OF ODISHA TINA @ TRILOCHAN BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	ST/0000038/2025 BANAPUR P.S. /394 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000596/2024
36	D-BLAPL/3548/2026 BLAPL/1223/2026	AKASH MUKHI @ BADAL VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /766 /2023 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) (K) (K) CT/0001368/2025
37	D-BLAPL/3624/2026 BLAPL/1224/2026	BASISTA MEHER @ BISHAL VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	AMBADOLA /207 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMPUR (K) (K) TR/0000017/2025
38	D-BLAPL/3042/2026 BLAPL/1225/2026	BINOD BHIHARI BUUYAN VS STATE OF ODISHA	SANATAN DAS VS	CAPITAL P.S. /535 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001713/2025
39	D-CMP/3442/2026 CMP/236/2026	TIRUPATI PANIGRAHI VS TIRUPATI CHOUDHURY	ABHISHEK DASH VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR (K) (K) IA/0000002/2025
40	D-CMP/3362/2026 CMP/237/2026	ARUN SHYANTI VS DASARATHA SHYANTI	BIKRAM KESHARI BAL VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur ) CMA/0000033/2024
41	D-CMP/4149/2026 CMP/238/2026	DILLIP KUMAR RAYAGURU VS AMITALATA MAHARANA	BHABANI SANKAR DAS VS	// CIVIL JUDGE (SD),BHANJANAGAR(Ganjam) EP/0000001/2018
42	D-CMP/4297/2026 CMP/239/2026	SK. JALAUDDIN VS SK. MUKTAR	PRAVASH CHANDRA JENA VS	// CIVIL JUDGE (JD),JALESWAR(Baleswar) IA/0000026/2025
43	D-CMP/4269/2026 CMP/240/2026	ANTARYAMI SAMAL VS MAGUNI MALIK	SANTOSH KUMAR DASH VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak ) EC/0000003/2018
44	D-CMP/2324/2026 CMP/241/2026	LAXMI ROUL VS HARIHAR PAHIL	BHABANI SANKAR MISHRA VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur ) CS/0000942/2021
45	D-CMP/964/2026 CMP/242/2026	DIBAKAR PRADHAN VS PRAMOD KUMAR PRADHAN	GAJENDRANATH ROUT VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) RFA/0000149/2016

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46	D-CMP/3863/2026 CMP/243/2026	RAJESWAR SAHU VS SAROJINI MAHAPATRO	RAMESH CHANDRA PRADHAN VS	// 2ND ADDL. CIVIL JUDGE(SD),GANJAM, CS/0000241/2018
47	D-CONTC/985/2026 CONTC/769/2026	PURNA CHANDRA BHUYAN VS JYOTSNARANI NAYAK, TAHASILDAR, BALIAPAL	ADV. VS	// ()
48	D-CONTC/4049/2026 CONTC/770/2026	DHANAJAY KAR VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// ()
49	D-CONTC/4190/2026 CONTC/771/2026	JAYASMITA NAYAK VS ARAVIND AGRAWAL, IAS	ADV. VS	// ()
50	D-CONTC/50027/2025 CONTC/772/2026	SANDHYARANI PANI VS ER.BILASH KUMAR BEHERA, ENGINEER IN CHIEF, WATER SUPPLY AND SWARAGE BOARD,BHUBANESWAR	SANGRAM MISHRA VS	// ()
51	D-CONTC/54795/2025 CONTC/773/2026	BIJAY BEHERA VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR, CUTTACK	SAPAN KUMAR LENKA VS	// ()
52	D-CONTC/54810/2025 CONTC/774/2026	RANJIT KUMAR BEHERA VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR, CUTTACK	SAPAN KUMAR LENKA VS	// ()
53	D-CONTC/2861/2026 CONTC/775/2026	JANAKRAM BHOI VS ARAVIND AGRAWAL, IAS	ADV. VS	// ()
54	D-CONTC/4090/2026 CONTC/776/2026	NANDA KISHORE PANDA VS ANU GARG, ADDL CHIEF SEC., WATER RESOURCE, BHUBANESWAR	ADV. VS	// ()
55	D-CONTC/1175/2026 CONTC/777/2026	BIDYADHAR MOHANTY VS ARAVINDA AGRAWAL, I.A.S	ADV. VS	// ()
56	D-CONTC/2056/2026 CONTC/778/2026	SIMANCHAL DAS VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// ()
57	D-CONTC/3691/2026	SRIKANTA DALEI	ADV	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/779/2026	VS	VS	0
		JAYADRATH ACHARYA,OAS, TAHASILDAR TIHIDI		//
58	D-CONTC/2942/2026	KRUSHNA CHANDRA MISHRA	SOUBHAGYA SWAIN	//
	CONTC/780/2026	VS	VS	0
		KIRANDEEP Kaur SAHOTA ,IAS, COMMISSIONER MUNCIPAL CORPORATION CUTTACK		//
59	D-CONTC/4152/2026	AKSHAYA KUMAR NAYAK	ADV.	//
	CONTC/781/2026	VS	VS	0
		SUBRAT KUMAR PANDA, M.D., ODISHA STATE CASHEW DEVT. CROP. LTD., BHUBANESWAR		//
60	D-CONTC/4192/2026	PRAMOD KUMAR NAYAK	KUNAL KUMAR SWAIN	//
	CONTC/782/2026	VS	VS	0
		ARAVIND AGRAWAL, I.A.S		//
61	D-CONTC/3997/2026	SABITA DEI	ADV.	//
	CONTC/783/2026	VS	VS	0
		DR.N.THIRUMALLA NAIK, I.A.S		//
62	D-CONTC/3998/2026	GOLEKHA PRASAD PARIDA	ADV.	//
	CONTC/784/2026	VS	VS	0
		DR.N.THIRUMALLA NAIK, I.A.S		//
63	D-CONTC/4096/2026	RAMANI RANJAN BISWAL	ADV.	//
	CONTC/785/2026	VS	VS	0
		ARAVIND AGRAWAL, IAS		//
64	D-CONTC/4099/2026	DURGA CHARAN MURUDI	ADV.	//
	CONTC/786/2026	VS	VS	0
		ARAVIND AGRAWAL, IAS		//
65	D-CONTC/2255/2026	DEBASISH RAY	AMIT PRASAD BOSE	//
	CONTC/787/2026	VS	VS	0
		SATYABRATA SAHU, IAS		//
66	D-CONTC/3901/2026	PRADIPTA KUMAR SAHOO	ADV	//
	CONTC/788/2026	VS	VS	0
		DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR CUTTACK		//
67	D-CONTC/4290/2026	BIJAYANANDA PATTNAIK	ADV.	//
	CONTC/789/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, I.A.S		//
68	D-CONTC/4292/2026	TIKINA JENA	ADV.	//
	CONTC/790/2026	VS	VS	0

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69	D-CONTC/4260/2026 CONTC/791/2026	SUBHA SARMA, IAS PRUTHWIRAJ LENKA VS WORKING COMM. CUM SEC., WORKS DEPT., BHUBANESWAR	ADV. VS	// // ()
70	D-CONTC/4288/2026 CONTC/792/2026	PRAVANJAN BEHERA VS RISHI SINGH, CHAIRMAN, ODISHA GRAMEEN BANK, GANDAMUNDA	ADV. VS	// // ()
71	D-CONTC/4618/2026 CONTC/793/2026	DAMBARUDHAR SAHU VS SOBHA SHARMA, I.A.S	ADV. VS	// // ()
72	D-CONTC/4214/2026 CONTC/794/2026	PRATAP KISHORE MOHANTY VS SUBHA SHARMA, IAS, PRINCIPAL SECRETARY TO GOVT., WATER RESOURCES DEPTT.	ASUTOSH ROUT VS	// // ()
73	D-CONTC/2391/2026 CONTC/795/2026	JYOTSNARANI BEHERA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// // ()
74	D-CONTC/4126/2026 CONTC/796/2026	SUDARSAN SAHOO VS DEORANJAN KUMAR SINGH, IAS, SECRETARY REVENUE AND DISATER MANAGEMENT DEPTT.	ADV VS	// // ()
75	D-CONTC/4128/2026 CONTC/797/2026	PRAFULLA KUMAR POLAI VS DEORANJAN KUMAR SINGH, IAS, SECRETARY REVENUE AND DISATER MANAGEMENT DEPTT.	ADV VS	// // ()
76	D-CRLA/3387/2026 CRLA/135/2026	AKSHAYA KUMAR GHOSH VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	RAMACHANDRAPUR /151 /2022 SPECIAL JUDGE, ANANDAPUR (Kendujhar) Spl/0000027/2022
77	D-CRLA/40519/2025 CRLA/136/2026	SANATAN MALLICK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BARANGA /182 /2025 AD-HOC ADJ (FTSC-II), CUTTACK (Cuttack) Spl/0000051/2025
78	D-CRLA/971/2026 CRLA/137/2026	BENUA@BENU DHAR MOHANTY VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /22 /2025 SPECIAL JUDGE (POCSO), BALASORE (Balasore) Spl/0000017/2025
79	D-CRLA/2322/2026 CRLA/138/2026	SWOSTI RANJAN MOHAPATRA VS STATE OF ODISHA (VIG.)	DIPTI REKHA NANDA VS	BHUBANESWAR VIGILANCE /32 /2006 SPECIAL JUDGE (VIG), BHUBANESWAR (Bhubaneswar) TR/0000037/2010

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80	D-CRLA/3231/2026 CRLA/139/2026	MANOJ KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	DHARMABANDHA PS /52 /2023 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/000054/2023
81	D-CRLMA/3293/2026 CRLMA/22/2026	MANOJ SUTAR VS STATE OF ODISHA	MANGU NANDY VS	MOTU /93 /2024 A.D.J.,MALKANGIRI(Malkangiri ) CRA/000009/2024
82	D-CRLMC/301/2026 CRLMC/391/2026	ROSHAN KUMAR PRADHAN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	CDA-II /113 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000790/2023
83	D-CRLMC/1254/2026 CRLMC/392/2026	SUBHADRA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SAMBALPUR TOWN /142 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000055/2025
84	D-CRLMC/2922/2026 CRLMC/393/2026	JAYANTI MAHARAN VS STATE OF ODISHA	ASHWARIYA DASH VS	SECTOR-7 /84 /2023 S.D.J.M.,(PANPOSH), ROURKELA(Sundar) GR/0000915/2023
85	D-CRLMC/3081/2026 CRLMC/394/2026	BIPIN BIHARI BHUYAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	NIMAKHANDI /64 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000352/2024
86	D-CRLMC/956/2026 CRLMC/395/2026	PALLAB DAS VS STATE OF ODISHA	ANSHUMAN RAY VS	Maitri Vihar PS /66 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000336/2025
87	D-CRLMC/3232/2026 CRLMC/396/2026	SUBASH@SUBASIS DASH VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHADRAK RURAL /286 /2024 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001042/2024
88	D-CRLMC/3280/2026 CRLMC/397/2026	SATYABRATA DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000149/2023
89	D-CRLMC/3287/2026 CRLMC/398/2026	M.SURESH VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	PHULBANI TOWN /63 /2013 C.J.M.,PHULBANI(Kandhamal) GR/0000186/2013
90	D-CRLMC/3212/2026 CRLMC/399/2026	SATYA SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BONAI /41 /2021 SPECIAL JUDGE (POCSO), SUNDARGAR Spl/0000044/2021
91	D-CRLMC/3366/2026	BIRU BEHERA	ASHOK KUMAR SWAIN 1	HARABHANGA /102 /2017

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	CRLMC/400/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BAUDH(Baudh ) Spl/000028/2018
92	D-CRLMC/3053/2026 CRLMC/401/2026	ARAKSHITA SWAIN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	ENERGY PS (CUTTACK) /59 /2017 1ST A.D.J., CUTTACK(Cuttack) Spl/000064/2017
93	D-CRLMC/3393/2026 CRLMC/402/2026	BIRENDRA KUMAR SAHU VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	BANARAPAL /258 /2018 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL GR/000013/2021
94	D-CRLMC/3675/2026 CRLMC/403/2026	RAMA CHANDRA SAHU VS INSPECTOR-IN CHARGE, MODEL POLICE STATION, BOUDH	PREETAM MISHRA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh ) ICC/000002/2026
95	D-CRLMC/2453/2026 CRLMC/404/2026	MD.TANWAR ALLAM KHAN VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	RAGHUNATHPUR /46 /2024 J.M.F.C. CUM G.N.,RAGHUNATHPUR(Jagatsinghpur) ICC/000010/2024
96	D-CRLMC/2967/2026 CRLMC/405/2026	KADUA@KADESWAR DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE SADAR /72 /2013 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000604/2013
97	D-CRLMC/3178/2026 CRLMC/406/2026	LIKAN SAHU VS STATE OF ODISHA	SOMNATHA PADHAN VS	MANAMUNDA /100 /2021 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/000035/2021
98	D-CRLMC/3663/2026 CRLMC/407/2026	PRADEEP KUMAR DASH VS STATE OF ODISHA	SRINIVAS MOHANTY VS	SAHID NAGAR P.S. /388 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000937/2025
99	D-CRLMC/3307/2026 CRLMC/408/2026	PURNA CHANDRA NAYAK VS STATE OF ODISHA	DEBASIS SARANGI VS	POLASARA PS /134 /2019 A.D.J.,KODALA(Ganjam) ST/0000182/2020
100	D-CRLMC/3420/2026 CRLMC/409/2026	KUNDAN MAHAKUL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	BAUNISUNI /123 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh ) CT/0000341/2025
101	D-CRLMC/3434/2026 CRLMC/410/2026	BIJU @ CHANDRASEKHAR RANA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /132 /2019 ASST. SESSIONS JUDGE, BALLIGUDA(Khordha) ST/0000050/2022
102	D-CRLMC/3489/2026 CRLMC/411/2026	SUSHREE SANGITA SAHOO VS	SEJAL NAYAK VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTALAJANA

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103	D-CRLMP/3335/2026 CRLMP/165/2026	STATE OF ODISHA PRAGATI TEXTILE CORPORATION VS STATE OF ODISHA	BISWAJIT NAYAK VS	GR/0000701/2023 //0 S.D.J.M.,CUTTACK SADAR(Cuttack)
104	D-CRLMP/3381/2026 CRLMP/166/2026	AJIT LAKRA VS PHOENIX INDIA RESEARCH AND DEVELOPMENT GROUP PVT. LTD., KOLKATA	KALINGA KESHARI MOHAPATRA VS	ICC/0000002/2020 //0 ( )
105	D-CRLMP/2456/2026 CRLMP/167/2026	PARAMESWAR MAHANTA VS BIJAY LAXMI MAHANTA	NIRANJAN LENKA VS	// //0 JUDGE FAMILY COURT,BHUBANESWAR
106	D-CRLREV/3426/2026 CRLREV/114/2026	SASWATA PATNAIK VS ASSISTANT REGISTRAR OF COMPANIES CUM ASST. OFFICIAL LIQUIDATOR	LALITENDU MISHRA VS	Crp/0000155/2023 // DISTRICT & SESSIONS JUDGE,CUTTACK
107	D-CRLREV/3418/2026 CRLREV/115/2026	PUSPANJALI PANI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	2(C)CC/0000009/2021 NAYAPALLI P.S. /257 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha )
108	D-EXP/4216/2026 EXP/7/2026	KISHORE CHANDRA BEHERA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	CT/0000584/2025 // ( )
109	D-FAO/208/2026 FAO/53/2026	B.M.,M/S, NEW INDIA ASSURANCE CO. LTD. VS LIPI GOUDA	NAYAN BEHARI DAS VS	// // COMMNR. FOR EMPLOYEES COMPENS
110	D-ITA/45583/2025 ITA/2/2026	ORISSA EDUCATION TRUST, BHUBANESWAR VS DEPUTY COMMNR. OF INCOME TAX (EXEMPTIONS),BHUBANESWAR	PRANAYA KUMAR MISHRA VS	EC/0000017/2021 // ( )
111	D-JCRLA/3655/2026 JCRLA/47/2026	PRASHANTA BAG@BARIHA VS STATE OF ODISHA	ADV. VS	PAIKMAL /288 /2024 SPECIAL JUDGE (POCSO), BARGARH(B
112	D-JCRLA/3656/2026 JCRLA/48/2026	RAMESH MUNDA@NANGU VS STATE OF ODISHA	ADV. VS	Spl/0000052/2024 GHATAGAON /84 /2024 DISTRICT & SESSIONS JUDGE,KEONJH
113	D-JCRLA/3657/2026 JCRLA/49/2026	MIKHAIL HEMRAM@NIKULAS VS STATE OF ODISHA	ADV. VS	ST/0000053/2024 GOVINDPUR /70 /2004 A.D.J.,KUCHINDA(Sambalpur) ST/0000073/2006

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114	D-JCRLA/3658/2026 JCRLA/50/2026	TAPU@DIKHIT JENA VS STATE OF ODISHA	ADV. VS	BAISINGA /302 /2021 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000252/2021
115	D-JCRLA/3659/2026 JCRLA/51/2026	TARACHAN MAJHI VS STATE OF ODISHA	ADV. VS	CHANDAHANADI /121 /2023 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000047/2023
116	D-JCRLA/3660/2026 JCRLA/52/2026	DEBABRATE BHUE VS STATE OF ODISHA	ADV. VS	JAMANKIRA /47 /2021 A.D.J.,KUCHINDA(Sambalpur) ST/0000032/2021
117	D-JCRLA/3661/2026 JCRLA/53/2026	PABITRA BHOI VS STATE OF ODISHA	ADV. VS	AINTHAPALI /158 /2024 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000022/2024
118	D-MACA/4441/2026 MACA/115/2026	NARAYAN SWAIN VS MINAKETAN RAY	DEBASISH PATNAIK VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara) Mac/0000011/2023
119	D-MACA/4444/2026 MACA/116/2026	RATANJALI SAMANTRAY VS AKSHAYA KUMAR SAMAL	DEBASISH PATNAIK VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara) Mac/0000097/2016
120	D-MACA/4255/2026 MACA/117/2026	SANTOSH KUMAR SAHU VS SUMITRA PADHAN	PRANAB RANJAN CHHATOI VS	// 1ST M.A.C.T.,BALANGIR(Balangir) Mac/0000001/2023
121	D-MACA/4494/2026 MACA/118/2026	THE DIVISIONAL MANAGER , M/S. CHOLA MS INSURANCE COMPANY LTD, BBSR VS MUSMAT GAZALA PARWEEN	GIRIJA PRASAD DUTTA VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000156/2017
122	D-MACA/4452/2026 MACA/119/2026	SASMITA ROUT VS RAKESH KUMAR SAHOO	DEBASISH PATNAIK VS	// 1ST M.A.C.T., JAJPUR(Jajapur ) Mac/0000056/2023
123	D-MACA/4482/2026 MACA/120/2026	D.M., NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS SAMSUN ARA BEGUM	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000376/2014
124	D-MACA/4513/2026 MACA/121/2026	MINA MOHAPATRA VS ASHOK KUMAR MOHANTY	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001222/2017
125	D-MATA/4419/2026	DURGA PRASAD PATTNAIK	SRINIVAS MOHANTY	//

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	MATA/41/2026	VS SANGHAMITRA PATNAIK @ MOHANTY	VS	JUDGE FAMILY COURT,BHUBANESWA CP/0000397/2024
126	D-MATA/2969/2026 MATA/42/2026	SURYAKANTA BHARATI VS RAJALAXMI GIRI	PRATIK NAYAK VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000209/2020
127	D-RPFAM/2284/2026 RPFAM/41/2026	PRADEEP KUMAR SAHOO VS KABITA BHUYAN	HAREKRUSHNA DASH VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000120/2024
128	D-RPFAM/4146/2026 RPFAM/42/2026	SIBA SANKAR PATRA VS DEEPANJALI PATRA	SANJAY KUMAR PRADHAN VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000014/2019
129	D-RPFAM/4662/2026 RPFAM/43/2026	HARI KRUSHNA MAHANTY VS RANJITA CHOUDHURY	PRATIK NAYAK VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000360/2017
130	D-RSA/48977/2025 RSA/59/2026	GYANARANJAN PANDA VS MONMOHAN PATI	RAJ KISHOR SWAIN VS	// 3RD A.D.J., CUTTACK(Cuttack) RFA/0000027/2015
131	D-RSA/51968/2025 RSA/60/2026	SUBASH CHANDRA DAS VS JYOTI SWARUPA DASH	SOURAV SUMAN BHUYAN VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000034/2025
132	D-RVWPET/47533/2025 RVWPET/25/2026	DASARATHI HEMBRAM VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// () //
133	D-TRP(C)/4427/2026 TRP(C)/28/2026	ARCHANA PANDA VS SAMARENDRA PANIGRAHI	ARUNA NAYAK VS	// JUDGE,FAMILY COURT,PHULBANI(Kan CP/0000047/2025
134	D-WA/3333/2026 WA/213/2026	REGISTRAR , UTKAL UNIVERSITY , BBSR VS D.SURESH DAS	TARANANDA PATTANAYAK VS	// () //
135	D-WA/4393/2026 WA/214/2026	STATE OF ODISHA VS SANGRAM KUMAR SAHU	DEBASIS TRIPATHY,A.G.A VS	// () //
136	D-WA/4103/2026 WA/215/2026	PUNJAB NATIONAL BANK ZONAL AUDIT OFFICE, MUMBAI VS	ANAND CHANDRA SWAIN VS	// ()

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137	D-WA/4398/2026 WA/216/2026	BISHNUBRATA MISHRA STATE OF ODISHA VS	SANJIB SWAIN,A.G.A VS	// // 0
138	D-WA/4184/2026 WA/217/2026	BISHNU CHARAN PRADHAN MAHANADI COALFIELDS LTD.,SAMBALPUR VS	HARIPAD MOHANTY VS	// // 0
139	D-WA/4401/2026 WA/218/2026	JYOTSHNA RANI GADNAYAK STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
140	D-WA/4308/2026 WA/219/2026	NILAKANTHA PRADHAN M/S. ADARSH NOBLE CORPORATION LIMITED,BBSR VS	SIDHARTH SHANKAR PADHY VS	// // 0
141	D-WP(C)/4176/2026 WP(C)/3737/2026	M/S. BRIDGE AND ROOF COMPANY (INDIA) LIMITED,KOLKATA M/S P.P.RICE MILLS, BHADRAK VS	KAJAL SAHOO VS	// // 0
142	D-WP(C)/4162/2026 WP(C)/3738/2026	SUPERINTENDENT CENTRAL GST AND CENTRAL EXCISE, BHADRAK RANGE BINOD BIHARI MAHAPATRA VS	KRISHNA CHANDRA SAHU VS	// // 0
143	D-WP(C)/3618/2026 WP(C)/3739/2026	STATE OF ODISHA GEETANJALI SAHOO VS	SOURAV DAS VS	// // 0
144	D-WP(C)/4202/2026 WP(C)/3740/2026	STATE OF ODISHA SANJAYA KUMAR NAYAK VS	SHASHI BHUSAN JENA VS	// // 0
145	D-WP(C)/3703/2026 WP(C)/3741/2026	STATE OF ODISHA RADHA KRUSHNA GIRI VS	RANJIT MOHANTY VS	// // 0
146	D-WP(C)/2685/2026 WP(C)/3742/2026	STATE OF ODISHA PAWAN KUMAR PRASAD VS	KABIRAJ SAHOO VS	// // 0
147	D-WP(C)/4425/2026 WP(C)/3743/2026	STATE OF ODISHA SARAT KUMAR ROUT VS	SITANSU MOHAN SINGH VS	// // 0
		STATE OF ORISSA		//

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148	D-WP(C)/1277/2026 WP(C)/3744/2026	RANAJIT KUMAR PANDA VS RESERVE BANK OF INDIA	BAIVAV MISHRA VS	// 0 //
149	D-WP(C)/3706/2026 WP(C)/3745/2026	HIMANSU SEKHAR DAS VS STATE OF ODISHA	KRUPASINDHU SAHOO VS	// 0 //
150	D-WP(C)/2759/2026 WP(C)/3746/2026	PRAMOD KUMAR SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
151	D-WP(C)/4457/2026 WP(C)/3747/2026	ROHIT KUMAR PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
152	D-WP(C)/3116/2026 WP(C)/3748/2026	NAROTTAM NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
153	D-WP(C)/2760/2026 WP(C)/3749/2026	RANJAN KUMAR DALEI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
154	D-WP(C)/2982/2026 WP(C)/3750/2026	ASISH KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
155	D-WP(C)/3130/2026 WP(C)/3751/2026	HARE KRISHNA BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
156	D-WP(C)/3118/2026 WP(C)/3752/2026	DURYODHAN PATRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
157	D-WP(C)/2984/2026 WP(C)/3753/2026	BRAJA KISHOR MISHRA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
158	D-WP(C)/3878/2026 WP(C)/3754/2026	NIRMALA DAS VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
159	D-WP(C)/4483/2026	DEBRAJ MOHANTY	SIDHARTHA MISHRA	//

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	WP(C)/3755/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/3120/2026 WP(C)/3756/2026	RAMA CHANDRA MOHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
161	D-WP(C)/4183/2026 WP(C)/3757/2026	JITENDRA KUMAR DAKUA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
162	D-WP(C)/4464/2026 WP(C)/3758/2026	MOHAN SUNDER PANY VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
163	D-WP(C)/3123/2026 WP(C)/3759/2026	MURALIDHAR PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
164	D-WP(C)/4186/2026 WP(C)/3760/2026	MANABHANJAN MALLA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
165	D-WP(C)/4193/2026 WP(C)/3761/2026	SAROJINI DEVI VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //
166	D-WP(C)/3814/2026 WP(C)/3762/2026	SUMANTA PATRA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
167	D-WP(C)/4304/2026 WP(C)/3763/2026	RABINDRA KUMAR SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
168	D-WP(C)/3985/2026 WP(C)/3764/2026	ANIL KUMAR SAHANI VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
169	D-WP(C)/4222/2026 WP(C)/3765/2026	DILLIP KUMAR SHARMA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
170	D-WP(C)/4012/2026 WP(C)/3766/2026	BANSIDHAR SAMAL VS	NIRANJAN BISWAL VS	// 0

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171	D-WP(C)/4314/2026 WP(C)/3767/2026	STATE OF ODISHA M/S GIRINDRA NARAYAN GHOSH VS SUPERINTENDENT, GST AND CENTRAL EXCISE	KAJAL SAHOO VS	// // 0 //
172	D-WP(C)/4144/2026 WP(C)/3768/2026	SUBASH CHANDRA MALLIK VS STATE OF ODISHA	SOUMYA PRIYADARSINI VS	// 0 //
173	D-WP(C)/4439/2026 WP(C)/3769/2026	M/S MONIK HOSPITALITY SERVICES, CUTTACK VS THE PRINCIPAL COMNR OF CENTRAL GOODS AND SERVICE TAX, BHUBANESWAR	DILLIP KUMAR SAHOO VS	// 0 //
174	D-WP(C)/4014/2026 WP(C)/3770/2026	JAGABANDHU TRIPATHY VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
175	D-WP(C)/4230/2026 WP(C)/3771/2026	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
176	D-WP(C)/1706/2026 WP(C)/3772/2026	BIBEKANANDA BEHERA VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //
177	D-WP(C)/4440/2026 WP(C)/3773/2026	M/S KAILAS PANIGRAHI, GANJAM VS THE PRINCIPAL COMNR OF CENTRAL GOODS AND SERVICE TAX, BHUBANESWAR	DILLIP KUMAR SAHOO VS	// 0 //
178	D-WP(C)/2232/2026 WP(C)/3774/2026	SK CHAND VS THE BRANCH MANAGER-CUM-AUTHORIZE OFFICER, BANK OF CANADA BANK, KENDRAPADA BRANCH	ARUNA NAYAK VS	// 0 //
179	D-WP(C)/4106/2026 WP(C)/3775/2026	GUPTESWAR NIAL VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
180	D-WP(C)/4233/2026 WP(C)/3776/2026	NARENDRA BUDEK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
181	D-WP(C)/4188/2026 WP(C)/3777/2026	NARESH KUMAR PRADHAN VS STATE OF ODISHA	AMITAV DAS VS	// 0 //

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182	D-WP(C)/4318/2026 WP(C)/3778/2026	KAMAL KRUSHNA MAHANTA VS STATE OF ODISHA	SAMARENDRA SWAIN VS	// 0 //
183	D-WP(C)/4107/2026 WP(C)/3779/2026	SATRUGHAN SAHOO VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
184	D-WP(C)/4259/2026 WP(C)/3780/2026	KALIA DEHERI @ NIMANSHU DEHERI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
185	D-WP(C)/4108/2026 WP(C)/3781/2026	FAKIR BAG VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
186	D-WP(C)/4261/2026 WP(C)/3782/2026	LALIT KUMAR MOHANTA VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
187	D-WP(C)/4115/2026 WP(C)/3783/2026	SATYABRATA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
188	D-WP(C)/4238/2026 WP(C)/3784/2026	AMAR BUDEK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
189	D-WP(C)/4263/2026 WP(C)/3785/2026	RAJU MEHER VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
190	D-WP(C)/4201/2026 WP(C)/3786/2026	RAMESH BAGARTY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
191	D-WP(C)/4143/2026 WP(C)/3787/2026	MANAS RANJAN SETHY VS THE ODISHA INFORMATION COMMISSION, BHUBANESWAR	GYANENDRA KUMAR TRIPATHY VS	// 0 //
192	D-WP(C)/4322/2026 WP(C)/3788/2026	CHITTARANJAN SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
193	D-WP(C)/4264/2026	MOHAN BHUE	ARJUNA CHARANA BEHERA	//

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	WP(C)/3789/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/4203/2026 WP(C)/3790/2026	SUBRAT KAR VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
195	D-WP(C)/4262/2026 WP(C)/3791/2026	SUNITA MAHANKUDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
196	D-WP(C)/4207/2026 WP(C)/3792/2026	KIRTTAN BANCHHOR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
197	D-WP(C)/4240/2026 WP(C)/3793/2026	AKSHYA KUMAR BARIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
198	D-WP(C)/4533/2026 WP(C)/3794/2026	M/S BISWA RANJAN SAMAL, KEONJHAR VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	ASHISH KUMAR SAMAL VS	// 0 //
199	D-WP(C)/4298/2026 WP(C)/3795/2026	RAJESH RANJAN MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
200	D-WP(C)/54746/2025 WP(C)/3796/2026	NIRANJAN MOHAPATRA VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
201	D-WP(C)/4208/2026 WP(C)/3797/2026	KANHU CHARANA JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
202	D-WP(C)/4301/2026 WP(C)/3798/2026	MANOJ KUMAR NAYAK VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
203	D-WP(C)/754/2026 WP(C)/3799/2026	BASANTI BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
204	D-WP(C)/4209/2026 WP(C)/3800/2026	GYANACHAND NATH VS	SHASHI BHUSAN JENA VS	// 0

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205	D-WP(C)/4327/2026 WP(C)/3801/2026	STATE OF ODISHA GOURANGA CHARAN ROUT VS	LAXMIKANTA MOHANTY VS	// // 0
206	D-WP(C)/4311/2026 WP(C)/3802/2026	STATE OF ORISSA TEJASWINI TAKRI VS	SUBHADUTTA ROUSTRAY VS	// // 0
207	D-WP(C)/4210/2026 WP(C)/3803/2026	STATE OF ODISHA SITANSHU DEHERI VS	ARJUNA CHARANA BEHERA VS	// // 0
208	D-WP(C)/1998/2026 WP(C)/3804/2026	STATE OF ODISHA PREMANANDA PRADHAN VS	AVIJIT MISHRA VS	// // 0
209	D-WP(C)/4241/2026 WP(C)/3805/2026	STATE OF ODISHA BABLIN PATEL VS	SUBHADUTTA ROUSTRAY VS	// // 0
210	D-WP(C)/3578/2026 WP(C)/3806/2026	STATE OF ODISHA SRINIBASH LENKA VS	SANGRAM JENA VS	// // 0
211	D-WP(C)/3687/2026 WP(C)/3807/2026	STATE OF ODISHA PUSPARANI NAYAK VS	PRADEEP KUMAR DASMOHAPATRA VS	// // 0
212	D-WP(C)/4430/2026 WP(C)/3808/2026	STATE OF ODISHA SANJAYA KUMAR SETHY VS	SANGRAM KESHARI BURMA VS	// // 0
213	D-WP(C)/4340/2026 WP(C)/3809/2026	STATE OF ODISHA MAHESH KUMAR LENKA VS	SUBHADUTTA ROUSTRAY VS	// // 0
214	D-WP(C)/4242/2026 WP(C)/3810/2026	STATE OF ODISHA GAJANAN MEHER VS	ARJUNA CHARANA BEHERA VS	// // 0
215	D-WP(C)/54427/2025 WP(C)/3811/2026	STATE OF ODISHA ARUN KUMAR SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //

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### CASES REGISTERED REPORT AS ON :03/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/4113/2026 WP(C)/3812/2026	MAHESH KUMAR PANIGRAHI VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
217	D-WP(C)/4248/2026 WP(C)/3813/2026	ABDUL MANAN@ ABDUL MANAN KHALIPHA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
218	D-WP(C)/54430/2025 WP(C)/3814/2026	DASARI RAJESWARI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
219	D-WP(C)/4373/2026 WP(C)/3815/2026	SHANTA RANBIDIA @ SANTA RANBIDIA VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
220	D-WP(C)/4333/2026 WP(C)/3816/2026	SADASIBA SWAIN VS VICE CHANCELLOR UTKAL UNIVERSITY, VANI VIHAR,BHUBANESWAR	SUJATA JENA VS	// 0 //
221	D-WP(C)/4249/2026 WP(C)/3817/2026	BAIDYANATH MOHANTA VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
222	D-WP(C)/4507/2026 WP(C)/3818/2026	SACHIDANANDA MISHRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
223	D-WP(C)/4459/2026 WP(C)/3819/2026	MADHUSUDAN NAYAK VS STATE BANK OF INDIA, CUTTACK	SRIKAR KUMAR RATH VS	// 0 //
224	D-WP(C)/4409/2026 WP(C)/3820/2026	KANHU CHARAN CHAMPIA VS STATE OF ORISSA	DEBASIS MISHRA VS	// 0 //
225	D-WP(C)/4342/2026 WP(C)/3821/2026	SAHID KHAN VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
226	D-WP(C)/4253/2026 WP(C)/3822/2026	MANA DEHERI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
227	D-WP(C)/4544/2026	SHYAMALATA AGRAWAL	PANKAJ KUMAR JAIN	//

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### CASES REGISTERED REPORT AS ON :03/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3823/2026	VS	VS	0
		RAJ KUMAR SARAFF		//
228	D-WP(C)/4429/2026	BISHNU CHARAN ROUT	ARUNA NAYAK	//
	WP(C)/3824/2026	VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/4153/2026	LOPITA MOHANTA	AJAYA KUMAR BARAL	//
	WP(C)/3825/2026	VS	VS	0
		PRINCIPAL, MPC AUTONOMOUS COLLEGE, TAKHATPUR, BARIPADA, MAYURBHANJ		//
230	D-WP(C)/4428/2026	GOPAL KRISHAN BAJAPAYI	ARUNA NAYAK	//
	WP(C)/3826/2026	VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/4537/2026	M/S.HIMMAT SELF HELP GROUP, BHADRAK	AMITAV DAS	//
	WP(C)/3827/2026	VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/54431/2025	NIMAIN CHARAN SAHOO	DURGESH NARAYAN RATH	//
	WP(C)/3828/2026	VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/4256/2026	KARTIK SARAF	ARJUNA CHARANA BEHERA	//
	WP(C)/3829/2026	VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/4109/2026	JAGABANDHU DHINDA	APARESH BHOI	//
	WP(C)/3830/2026	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/4111/2026	MANORAMA SWAIN	BHABANI SANKAR DAS	//
	WP(C)/3831/2026	VS	VS	0
		TAHASILDAR KUJANG, JAGATSINGHPUR		//
236	D-WP(C)/4718/2026	BHAKTIBRAHMAPUR PUP SCHOOL, BHADRAK	DEEPALI MAHAPATRA	//
	WP(C)/3832/2026	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/4326/2026	KANHU CHARAN DAS	SUKANTA KUMAR MISHRA	//
	WP(C)/3833/2026	VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/242/2026	DEBENDRA DASBABU	MANOJ KUMAR MOHANTY	//
	WP(C)/3834/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/4469/2026 WP(C)/3835/2026	STATE OF ODISHA HEMANTA KUMAR BEHERA VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// // ()
240	D-WP(C)/2680/2026 WP(C)/3836/2026	UNION OF INDIA VS FAKIR MOHAN MOHANTA	PRASANNA KUMAR PARHI, DY. S.G.I VS	// ()
241	D-WP(C)/4316/2026 WP(C)/3837/2026	M. TAMAL SELVI PILLAY VS BANK OF INDIA CIVIL TOWNSHIP BRANCH, SUNDARGARH	AMIT PRASAD BOSE VS	// ()
242	D-WP(C)/4124/2026 WP(C)/3838/2026	AMITA DAS VS UMAKANTA RANA	VIVEKANANDA JENA VS	// ()
243	D-WP(C)/4276/2026 WP(C)/3839/2026	MIHIR KUMAR PATNAIK VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// ()
244	D-WP(C)/3629/2026 WP(C)/3840/2026	M/S.DILIP KUMAR SAHU, PUTTIPODAR, GANJAM VS THE COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	PRANAYA KISHORE HARICHANDAN VS	// ()
245	D-WP(C)/4191/2026 WP(C)/3841/2026	SANKAR BEHERA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// ()
246	D-WP(C)/3882/2026 WP(C)/3842/2026	SUDHAKARA MAHARANA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// ()
247	D-WP(C)/4277/2026 WP(C)/3843/2026	MANORANJAN BEHERA VS CANARA BANK, ARM BRANCH, CUTTACK	NIKUNJA KUMAR ROUT VS	// ()
248	D-WP(C)/4197/2026 WP(C)/3844/2026	MATHURANANDA GHADAI VS STATE OF ODISHA	PRADYUMNA KUMAR MOHANY VS	// ()
249	D-WP(C)/4346/2026 WP(C)/3845/2026	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/4215/2026 WP(C)/3846/2026	RAJENDRA KUMAR NAHAK VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	// 0 //
251	D-WP(C)/4110/2026 WP(C)/3847/2026	DR.NABIN KUMAR PRADHAN VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
252	D-WP(C)/4299/2026 WP(C)/3848/2026	TAPASH KUMAR DAS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
253	D-WP(C)/4500/2026 WP(C)/3849/2026	SANJUBALA SINGH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
254	D-WP(C)/4086/2026 WP(C)/3850/2026	SERVICE COOPERATIVE SOCIETY BAUSUNI, BOUDH VS MURALI KHATUA	AMIT KUMAR NATH VS	// 0 //
255	D-WP(C)/4432/2026 WP(C)/3851/2026	KHUSIRAM TRIPATHY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
256	D-WP(C)/4161/2026 WP(C)/3852/2026	SATYABRATA DASH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
257	D-WP(C)/4454/2026 WP(C)/3853/2026	LALATENDU PRATAP DEO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
258	D-WP(C)/4501/2026 WP(C)/3854/2026	SURASEN SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
259	D-WP(C)/4741/2026 WP(C)/3855/2026	M/S ASHOK SINGH VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
260	D-WP(C)/4742/2026 WP(C)/3856/2026	DEVENDAR SINGH SACHAR VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
261	D-WP(C)/4323/2026	ANSITA KANHAR	KISHOR CHANDRA SWAIN	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3857/2026	VS	VS	0
		THE CHAIRMAN, CENTRAL BOARD OF SECONDARY EDUCATION(CBSE), SHIKSHA	KENDRA-2, DELHI	//
262	D-WP(C)/4738/2026	SATYABAN SETHIA	KANANBALA ROY CHOUDHURY	//
	WP(C)/3858/2026	VS	VS	0
		GOVT OF INDIA		//
263	D-WP(C)/2035/2026	JALENDRA PADHIARY	MRUGANKA MAULI PATNAIK	//
	WP(C)/3859/2026	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/4578/2026	SUJATA PANDA	JAGAJIBAN PRADHAN	//
	WP(C)/3860/2026	VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/4309/2026	GEREDA SERVICE CO-OPERATIVE SOCIETY LTD., GANJAM	BAIBASWATA PANIGRAHI	//
	WP(C)/3861/2026	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/4743/2026	PRADYUMNA MOHAPATRA	KANANBALA ROY CHOUDHURY	//
	WP(C)/3862/2026	VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/4502/2026	PRAVAKAR MOHAPATRA	MANAS PATI	//
	WP(C)/3863/2026	VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/4334/2026	SUKANTA BISWAL	NITYANANDA BEHURIA	//
	WP(C)/3864/2026	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/4385/2026	MANOJ MANJARI @ MANOJA MANJARI JENA	BIBEKANANDA MAHAPATRA	//
	WP(C)/3865/2026	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/51459/2025	PUSPA RANA	SUBRATA MISHRA	//
	WP(C)/3866/2026	VS	VS	0
		GOVERNMENT OF ODISHA, KHURDA		//
271	D-WP(C)/4344/2026	JAYANTI SAMANTARAY	BISWAJIT NAYAK	//
	WP(C)/3867/2026	VS	VS	0
		INDIAN OVERSEAS BANK, CUTTACK BRANCH		//
272	D-WP(C)/4539/2026	BHAWANI SHANKAR NAIK	PABITRA KUMAR NAYAK	//
	WP(C)/3868/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/4455/2026 WP(C)/3869/2026	STATE OF ODISHA VARTHANA FINANCE PRIVATE LIMITED, BANGALORE VS THE CHIEF JUDICIAL MAGISTRATE, GANJAM	AMITAV TRIPATHY VS	// // 0 //
274	D-WP(C)/4456/2026 WP(C)/3870/2026	PRASANTA KUMAR SAHOO VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// 0 //
275	D-WP(C)/52007/2025 WP(C)/3871/2026	SANJAY KUMAR PATRA VS	MANOJ KUMAR MOHANTY VS	// 0
276	D-WP(C)/54528/2025 WP(C)/3872/2026	STATE OF ODISHA ANGURBALA BEHERA VS	MANOJ KUMAR MOHANTY VS	// 0
277	D-WP(C)/4458/2026 WP(C)/3873/2026	STATE OF ODISHA VARTHANA FINANCE PRIVATE LIMITED, BANGALORE VS THE CHIEF JUDICIAL MAGISTRATE, JAJPUR	AMITAV TRIPATHY VS	// 0 //
278	D-WP(C)/4321/2026 WP(C)/3874/2026	PRAMILA SAHOO VS PRINCIPAL SECY. CUM-COMMISSIONER, GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE DEPT., BHUBANESWAR	BINAYAK MOHAPATRA VS	// 0 //
279	D-WP(C)/4386/2026 WP(C)/3875/2026	RAMESH CHANDRA NAYAK VS	BIBEKANANDA MAHAPATRA VS	// 0 //
280	D-WP(C)/4131/2026 WP(C)/3876/2026	STATE OF ODISHA THE MANAGEMENT OF M/S. OM OIL AND FLOUR MILLS LTD., MADHUPATNA, CUTTACK	PRANAV KUMAR PANDA VS	// 0 //
281	D-WP(C)/4552/2026 WP(C)/3877/2026	STATE OF ODISHA BHAGYABATI ROUT VS	SUKANTA KUMAR MISHRA VS	// 0 //
282	D-WP(C)/54916/2025 WP(C)/3878/2026	STATE OF ODISHA SANTOSH PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// 0 //
283	D-WP(C)/4545/2026 WP(C)/3879/2026	STATE OF ODISHA KUMARI RAJALAXMI VS STATE OF ODISHA	MANAS PATI VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/4747/2026 WP(C)/3880/2026	SADASIBA SWAIN VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
285	D-WP(C)/4609/2026 WP(C)/3881/2026	TILOTTAMA MOHANTY VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
286	D-WP(C)/4217/2026 WP(C)/3882/2026	RATNAKAR SAHOO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
287	D-WP(C)/4273/2026 WP(C)/3883/2026	RUNUBALA SAHOO VS TULU BEHERA	MANAS RANJAN KHATUA VS	// 0 //
288	D-WP(C)/1248/2026 WP(C)/3884/2026	BHARATIYA BIKASH PARISAD, BERHAMPUR,GANJAM VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
289	D-WP(C)/4631/2026 WP(C)/3885/2026	SANKARSAN BEHERA VS STATE OF ODISHA	ABINASH SWAIN VS	// 0 //
290	D-WP(C)/4274/2026 WP(C)/3886/2026	CHATURBHUJA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
291	D-WP(C)/4267/2026 WP(C)/3887/2026	PRASANTA KUMAR MOHANTY VS REVENUE DIVISIONAL COMMISSIONER, CUTTACK	MANAS RANJAN KHATUA VS	// 0 //
292	D-WP(C)/4522/2026 WP(C)/3888/2026	DILEEP KUMAR ROUT VS REGIONAL TRANSPORT OFFICER, ANGUL	ARIJEET MISHRA VS	// 0 //
293	D-WP(C)/4480/2026 WP(C)/3889/2026	FIROZ KUMAR TURUK VS ADDL. STATE TAX OFFICER, CT AND GST, KORAPUT CIRCLE	ITISHREE TRIPATHY VS	// 0 //
294	D-WP(C)/4671/2026 WP(C)/3890/2026	RAMESH MALICK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
295	D-WP(C)/4523/2026	TRINATH DASH @ TRINATH BHARATI DASH	SURESH KUMAR JENA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3891/2026	VS	VS	0
		COLLECTOR, DEOGARH		//
296	D-WP(C)/4270/2026	PARSURAM BEHERA	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/3892/2026	VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/4525/2026	BIRANCHI MEHER	SURESH KUMAR JENA	//
	WP(C)/3893/2026	VS	VS	0
		COLLECTOR, DEOGARH		//
298	D-WP(C)/4527/2026	PRASANJIT KUANR @ KUNWAR	SURESH KUMAR JENA	//
	WP(C)/3894/2026	VS	VS	0
		COLLECTOR, DEOGARH		//
299	D-WP(C)/4548/2026	MANORANJAN SAHOO	ATUL TRIPATHY	//
	WP(C)/3895/2026	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/4553/2026	MANORANJAN SAHOO	ATUL TRIPATHY	//
	WP(C)/3896/2026	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/3896/2026	BICHITRANANDA SAHOO	NIHAL RATH	//
	WP(C)/3897/2026	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/4528/2026	SEKHAR SETHY	ARIJEET MISHRA	//
	WP(C)/3898/2026	VS	VS	0
		COLLECTOR, KENDRAPARA		//
303	D-WP(C)/4509/2026	M/S TAPAN KUMAR MOHANTY, TELANGA BAZAR, CUTTACK	RAJ KUMAR JENA	//
	WP(C)/3899/2026	VS	VS	0
		COMMISSIONER (APPEAL), GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR		//
304	D-WP(C)/623/2026	M/S S. P ENTERPRISES	ITISHREE TRIPATHY	//
	WP(C)/3900/2026	VS	VS	0
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA		//
305	D-WP(C)/4556/2026	M/S SHIVAM DISTRIBUTORS, CUTTACK	ATUL TRIPATHY	//
	WP(C)/3901/2026	VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/4284/2026	AJIT PRATAP SINGH	ASHOK DAS	//
	WP(C)/3902/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/3760/2026 WP(C)/3903/2026	THE UNION OF INDIA REGIONAL FOREST AND ENVIRONMENT PROTECTION ACTION COMMITTEE,NAYAGARH VS STATE OF ODISHA	ANANTANANDA PATTANAIAK VS	// // 0 //
308	D-WP(C)/3897/2026 WP(C)/3904/2026	PRASANA KUMAR PANDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
309	D-WP(C)/4547/2026 WP(C)/3905/2026	KALU CHARAN BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
310	D-WP(C)/4377/2026 WP(C)/3906/2026	SUSILA MALLICK VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
311	D-WP(C)/4530/2026 WP(C)/3907/2026	DILEEP KUMAR ROUT VS REGIONAL TRANSPORT OFFICER, ANGUL	ARIJEET MISHRA VS	// 0 //
312	D-WP(C)/3966/2026 WP(C)/3908/2026	RENUBALA DASH VS STATE OF ODISHA	DIPTIREKHA NANDA VS	// 0 //
313	D-WP(C)/4608/2026 WP(C)/3909/2026	DEBENDRANATH RATH VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
314	D-WP(C)/4613/2026 WP(C)/3910/2026	GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
315	D-WP(C)/4712/2026 WP(C)/3911/2026	GUNJAN KUMAR JOSHI VS CEO, TPCODL, BHUBANESWAR	RANJAN KUMAR ROUT VS	// 0 //
316	D-WP(C)/2231/2026 WP(C)/3912/2026	NIHALI SETHY @ NEHELI SETHY VS COLLECTOR, NAYAGARH	RAGHUNATH DASMOHAPATRA VS	// 0 //
317	D-WP(C)/4359/2026 WP(C)/3913/2026	KABITA JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/3905/2026 WP(C)/3914/2026	SUNITA MOHARANA VS STATE OF ODISHA	NIHAL RATH VS	// () //
319	D-WPCRL/3252/2026 WPCRL/10/2026	SHASHIKANTA MAJHI VS STATE OF ODISHA	JYOTI PRAKASH PATRA VS	//0 () //
320	D-ABLAPL/3403/2026 ABLAPL/1486/2026	DIPTI RANJAN DAS VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	NIALI /67 /2022 () //
321	D-ABLAPL/3407/2026 ABLAPL/1487/2026	SAGAR KUMAR PRADHAN VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /76 /2026 () //
322	D-ABLAPL/711/2026 ABLAPL/1488/2026	JOSHNA MAYEE DASH @ JOSNA MAYEE DASH VS STATE OF ODISHA	ANJANA SAHOO VS	SUNDARGARH TOWN /523 /2025 () //
323	D-ABLAPL/3408/2026 ABLAPL/1489/2026	PRAKASH TRIPATHY VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP /308 /2025 () //
324	D-ABLAPL/3410/2026 ABLAPL/1490/2026	DIPASH PRADHAN VS STATE OF ODISHA	RAJJEET ROY VS	AIR FIELD P.S. /18 /2026 () //
325	D-ABLAPL/3419/2026 ABLAPL/1491/2026	SANTOSH SETHI VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /355 /2025 () //
326	D-ABLAPL/1560/2026 ABLAPL/1492/2026	RUBI SARKAR VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /40 /2025 () //
327	D-ABLAPL/3423/2026 ABLAPL/1493/2026	GANI JENA @ NARENDRA JENA VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	JALESWAR /544 /2023 () //
328	D-ABLAPL/2442/2026 ABLAPL/1494/2026	PREMSILA MISHRA VS STATE OF ODISHA	SIDHARTHA RADHAKRISHNAN VS	NIMAPADA /293 /2025 () //
329	D-ABLAPL/2668/2026	RAJKISHORE MOHAPATRA	ROHIT RANJAN RAY	BEGUNIA P.S. /25 /2026

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	ABLAPL/1495/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/2796/2026 ABLAPL/1496/2026	SANJIB KUMAR SAHU @ SANJIB SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SONEPUR /253 /2025 () //
331	D-ABLAPL/3424/2026 ABLAPL/1497/2026	SUJATA PATTANAIK VS STATE OF ODISHA	DIPTI REKHA NANDA VS	JAGATSINGPUR /1192 /2024 () //
332	D-ABLAPL/2960/2026 ABLAPL/1498/2026	SOUMITRA SINGH @ PINKU VS STATE OF ODISHA	ANADI CHARAN NAYAK VS	PURI SADAR /2 /2026 () //
333	D-ABLAPL/2996/2026 ABLAPL/1499/2026	TANU BARIK @ TANMAYA BARIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TUMUSINGA /27 /2026 () //
334	D-ABLAPL/3431/2026 ABLAPL/1500/2026	HIMANSHU SEKHAR NAYAK VS STATE OF ODISHA	DHANANJAYA NAYAK VS	TIRTOL /49 /2026 () //
335	D-ABLAPL/3151/2026 ABLAPL/1501/2026	ABHI @ ARINDAM @ ARIDAM NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /734 /2025 () //
336	D-ABLAPL/3199/2026 ABLAPL/1502/2026	NANDA KUMAR BERA VS STATE OF ODISHA	PARSURAM PANDA VS	MARINE PST TALCHUA /5 /2026 () //
337	D-ABLAPL/3433/2026 ABLAPL/1503/2026	NABARATNA PATRA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /409 /2025 () //
338	D-ABLAPL/3436/2026 ABLAPL/1504/2026	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /676 /2024 () //
339	D-ABLAPL/3237/2026 ABLAPL/1505/2026	MANORANJAN SAMANTARAY @ DALABEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /8 /2026 () //
340	D-ABLAPL/3285/2026 ABLAPL/1506/2026	PINTU BISWAL @ SIDHANTA BISWAL VS	SOUMYA SEKHAR PARIDA VS	KAMAKHYANAGAR /628 /2025 ()

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341	D-ABLAPL/3437/2026 ABLAPL/1507/2026	STATE OF ODISHA GUMUTI DIGAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// KHAJURIPADA /10 /2026 ()
342	D-ABLAPL/3290/2026 ABLAPL/1508/2026	STATE OF ODISHA PRATAP DAS VS STATE OF ODISHA	USHARANI PATI VS	// GOPALPUR /6 /2026 ()
343	D-ABLAPL/3364/2026 ABLAPL/1509/2026	STATE OF ODISHA JYAFAT KHAN @ JAYAFAT KHAN @ GHADU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// TIGIRIA /92 /2025 ()
344	D-ABLAPL/3367/2026 ABLAPL/1510/2026	STATE OF ODISHA SUBHAM DASH @ SUBHAM DAS @ BUNU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /27 /2026 ()
345	D-ABLAPL/3291/2026 ABLAPL/1511/2026	STATE OF ODISHA BIJAYA KUMAR BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// SATYABADI /119 /2023 ()
346	D-ABLAPL/3373/2026 ABLAPL/1512/2026	STATE OF ODISHA SUBHRAJYOTI JENA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// BHADRAK TOWN /69 /2026 ()
347	D-ABLAPL/3439/2026 ABLAPL/1513/2026	STATE OF ODISHA BIDESHI JANI VS STATE OF ODISHA	UMAKANTA BARIK VS	// KHALLIKOTE /29 /2026 ()
348	D-ABLAPL/3298/2026 ABLAPL/1514/2026	STATE OF ODISHA PARAMANANDA @ PRAMANANDA BEHERA VS STATE OF ODISHA	LALITENDU BHUYAN VS	// DAITARI /7 /2026 ()
349	D-ABLAPL/3440/2026 ABLAPL/1515/2026	STATE OF ODISHA PRAMOD SWAIN VS STATE OF ODISHA	KARUNAKAR GAYA VS	// ASTARANGA /16 /2026 ()
350	D-ABLAPL/3301/2026 ABLAPL/1516/2026	STATE OF ODISHA JAYANTA KUMAR PATRA VS STATE OF ODISHA	ASHWARIYA DASH VS	// DHENKANAL SADAR /74 /2026 ()
351	D-ABLAPL/3445/2026 ABLAPL/1517/2026	STATE OF ODISHA DILLIP @ DILLIP KUMAR BHUYAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// NIHALPRASAD /19 /2026 ()

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352	D-ABLAPL/3448/2026 ABLAPL/1518/2026	HADAPA SHIVA @ H. SIVA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	CHANDILI /35 /2026 () //
353	D-ABLAPL/3550/2026 ABLAPL/1519/2026	DHULESWAR ROUT VS STATE OF ODISHA	PARSURAM DAS VS	CUTTACK SADAR /35 /2026 () //
354	D-ABLAPL/3377/2026 ABLAPL/1520/2026	DIPU BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /296 /2018 () //
355	D-ABLAPL/3449/2026 ABLAPL/1521/2026	ACHUTA MOHANTY VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /293 /2025 () //
356	D-ABLAPL/3380/2026 ABLAPL/1522/2026	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /670 /2024 () //
357	D-ABLAPL/2877/2026 ABLAPL/1523/2026	SHYAMAGHAN BHUJABAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /3 /2026 () //
358	D-ABLAPL/3197/2026 ABLAPL/1524/2026	HUSNA BEGUM @ HUSNARA BEGUM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /286 /2025 () //
359	D-ABLAPL/3046/2026 ABLAPL/1525/2026	DANTA HARIBABU VS STATE OF ODISHA	JASHOBANTA DASH VS	PALLAHARA /438 /2025 () //
360	D-ABLAPL/3456/2026 ABLAPL/1526/2026	SAGAR KUMAR SAHANI @ AMAR KUMAR SAHANI VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI SADAR /115 /2024 () //
361	D-ABLAPL/3120/2026 ABLAPL/1527/2026	DILLIP DORA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /460 /2025 () //
362	D-ABLAPL/2006/2026 ABLAPL/1528/2026	SAROJ @ SAROJ KUMAR DAS VS STATE OF ODISHA	BISHWARANJAN SAHU VS	DHARMASALA /702 /2025 () //
363	D-ABLAPL/3461/2026	SADANANDA PANDA	BYOMAKESH TRIPATHY	/ /0

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	ABLAPL/1529/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/2674/2026 ABLAPL/1530/2026	DEEPIKA SWAIN @ BEBI SENAPATI VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /232 /2024 () //
365	D-ABLAPL/3209/2026 ABLAPL/1531/2026	GUPTESWAR HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /398 /2023 () //
366	D-ABLAPL/3247/2026 ABLAPL/1532/2026	PRADEEP BEHERA @ MANGULU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /324 /2025 () //
367	D-ABLAPL/3147/2026 ABLAPL/1533/2026	GUNU @ NAGA SINGH @ NAG PRASAD SINGH VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA /11 /2026 () //
368	D-ABLAPL/3180/2026 ABLAPL/1534/2026	BUTA NAIK VS STATE OF ODISHA	BIBHUDUTTA SURYAVANSHI VS	BIDANASI /25 /2026 () //
369	D-ABLAPL/3181/2026 ABLAPL/1535/2026	DEBANANDA PRADHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHANDARIPOKHARI /14 /2026 () //
370	D-ABLAPL/3303/2026 ABLAPL/1536/2026	D.BINOD @ D.ENODA VS STATE OF ODISHA	KRUSHNA CHANDRA MOHAPATRA VS	BALUGAON P.S. /135 /2025 () //
371	D-ABLAPL/3562/2026 ABLAPL/1537/2026	BASANTA ORAM VS STATE OF ODISHA	DIPANKAR ACHARYA VS	PHULBANI TOWN /9 /2026 () //
372	D-ABLAPL/3310/2026 ABLAPL/1538/2026	SADANANDA OJHA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALICHANDRAPUR /31 /2026 () //
373	D-ABLAPL/3374/2026 ABLAPL/1539/2026	DILLIP KARMI @ KARMEE VS STATE OF ODISHA	BIKASH KUMAR DASH VS	SUBALAYA /193 /2025 () //
374	D-ABLAPL/3568/2026 ABLAPL/1540/2026	BANI @ BANLATA BAIRIGANJAN VS	AMLAN SHAKTI PAUL VS	KHURDA SADAR /12 /2026 ()

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375	D-ABLAPL/2903/2026 ABLAPL/1541/2026	STATE OF ODISHA RAJKISHOR NAIK @ RAJU VS STATE OF ODISHA	AJAYA NAYAK VS	// NUAGAON /2 /2026 ( ) //
376	D-ABLAPL/3571/2026 ABLAPL/1542/2026	BALARAM SAHU VS STATE OF ODISHA	MRUTYUNJAYA MAHARANA VS	// SHERAGADA /33 /2026 ( ) //
377	D-ABLAPL/3573/2026 ABLAPL/1543/2026	BIMAL PUNTIA @ BIMAL KUMAR PUNTIA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// / /0 S.D.J.M.,BHADRAK(Bhadrak ) 2(A)CC/0000072/2026
378	D-ABLAPL/2986/2026 ABLAPL/1544/2026	PRIYANSHU RAY @ SP PRIYANSHU RAY VS STATE OF ODISHA	SONALI ROUT VS	Maitri Vihar PS /409 /2025 ( ) //
379	D-ABLAPL/3601/2026 ABLAPL/1545/2026	SAWAN @ SK. SABAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KEONJHAR SADAR /396 /2025 ( ) //
380	D-ABLAPL/3512/2026 ABLAPL/1546/2026	DIPTI RANJAN SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DHENKANAL TOWN /247 /2025 ( ) //
381	D-ABLAPL/3521/2026 ABLAPL/1547/2026	JAYANTA DAS @ BABULA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	SABARANG /17 /2026 ( ) //
382	D-ABLAPL/3395/2026 ABLAPL/1548/2026	SAKIL KHAN VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	KUAKHIA /509 /2025 ( ) //
383	D-ABLAPL/3539/2026 ABLAPL/1549/2026	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ( ) //
384	D-ABLAPL/3347/2026 ABLAPL/1550/2026	LAXMIDHAR PARIDA @ RUGA BUBU VS STATE OF ODISHA	DEVI PRASAD DASH VS	BERHAMPUR /177 /2025 ( ) //
385	D-ABLAPL/3319/2026 ABLAPL/1551/2026	KANHU DALLAI @ KANHU DALAI VS STATE OF ODISHA	SANJIT MISHRA VS	CUTTACK SADAR /68 /2026 ( ) //

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386	D-ABLAPL/3544/2026 ABLAPL/1552/2026	NIRUPAMA MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
387	D-ABLAPL/3555/2026 ABLAPL/1553/2026	PUSPALATA BEHURA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// J.M.F.C.(II),BHUBANESWAR(Khordha ) ICC/0006716/2025
388	D-ABLAPL/3454/2026 ABLAPL/1554/2026	SAGAR KUMAR SAHANI @ AMAR KUMAR SAHANI VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI SADAR /209 /2023 () //
389	D-ABLAPL/3354/2026 ABLAPL/1555/2026	PRABHAT KUMAR SAHOO @ PRAVASH SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /48 /2026 () //
390	D-ABLAPL/3469/2026 ABLAPL/1556/2026	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /669 /2024 () //
391	D-ABLAPL/3359/2026 ABLAPL/1557/2026	PARTHAM BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BODEN /109 /2020 () //
392	D-ABLAPL/3401/2026 ABLAPL/1558/2026	DIPTI RANJAN DAS VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	NIALI /66 /2022 () //
393	D-ABLAPL/3363/2026 ABLAPL/1559/2026	SURYAKANTA BEHERA @ SURYA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /709 /2025 () //
394	D-ABLAPL/3481/2026 ABLAPL/1560/2026	DILLIP KUMAR NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	TANGI /31 /2026 () //
395	D-ABLAPL/3556/2026 ABLAPL/1561/2026	PAPU BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RENGALI DAM SITE /166 /2023 () //
396	D-ABLAPL/3484/2026 ABLAPL/1562/2026	KUSHALESWAR DANG VS STATE OF ODISHA	PRATYUSHA NAIDU VS	PUINTALA /256 /2025 () //
397	D-ABLAPL/3460/2026	BHAGIRATHI SATPATHY	BYOMAKESH TRIPATHY	//0

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	ABLAPL/1563/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/3472/2026 ABLAPL/1564/2026	BIKARTTAN HASDA VS STATE OF ODISHA(VIG.)	BIKRAM CHANDRA GHADEI VS	/ /0 () //
399	D-ABLAPL/3493/2026 ABLAPL/1565/2026	TAPAN BARIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	DAITARI /107 /2025 () //
400	D-ABLAPL/3496/2026 ABLAPL/1566/2026	PAPU SINGH VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NISCHINTAKOILI /5 /2026 () //
401	D-ABLAPL/3463/2026 ABLAPL/1567/2026	LAXMI NRUSINGHA SAHU @ LAKSHMI NRUSINGHA SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GOSANINUAGAM /38 /2026 () //
402	D-ABLAPL/3402/2026 ABLAPL/1568/2026	BIKASH KUMAR BEHERA @ BIKASH BEHERA @ TILUA VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /18 /2026 () //
403	D-ABLAPL/3475/2026 ABLAPL/1569/2026	AMIR BAHADUR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /635 /2025 () //
404	D-ABLAPL/40862/2025 ABLAPL/1570/2026	FATHER IN LAW VS STATE OF ODISHA	ANSUMAN PANDA VS	NILGIRI /370 /2025 () //
405	D-ABLAPL/3505/2026 ABLAPL/1571/2026	BIGHNA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /154 /2025 () //
406	D-ABLAPL/3510/2026 ABLAPL/1572/2026	GOPINATH SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTANAJAN 2(B)CC/000002/2025
407	D-ABLAPL/3586/2026 ABLAPL/1573/2026	NARENDRA MAJHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	PADMAPUR /29 /2023 () //
408	D-ABLAPL/3465/2026 ABLAPL/1574/2026	RAJANI RANI SAHOO @ RAJANI SAHOO VS	UMESH KUMAR LENKA VS	KHURDA MODEL /42 /2026 ()

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409	D-ABLAPL/3467/2026 ABLAPL/1575/2026	STATE OF ODISHA SAROJ KUMAR PRUSTY VS	UMESH KUMAR LENKA VS	// KHURDA MODEL /42 /2026 ()
410	D-ABLAPL/3588/2026 ABLAPL/1576/2026	STATE OF ODISHA SOMANATH GEMEL VS	AMULYA RATNA PANDA VS	// MACHHKUND /57 /2022 ()
411	D-ABLAPL/3478/2026 ABLAPL/1577/2026	STATE OF ODISHA RANJIT KAR VS	AJIT KUMAR SAHOO VS	// BHANDARIPOKHARI /34 /2026 ()
412	D-ABLAPL/3590/2026 ABLAPL/1578/2026	STATE OF ODISHA DWARIKANATH GOUDA VS	SIDHARTHA SANKAR RAY (2) VS	// GOPALPUR /82 /2024 ()
413	D-ABLAPL/3480/2026 ABLAPL/1579/2026	STATE OF ODISHA ABHIJIT HALDAR VS	ASIT KUMAR JENA VS	// PODIA PS /128 /2025 ()
414	D-ABLAPL/3595/2026 ABLAPL/1580/2026	STATE OF ODISHA SK. SABIR VS STATE OF ODISHA	LALITENDU BHUYAN VS	// DAITARI /107 /2025 () //